

Name of Corporate Debtor: Sindhu Cargo Services Private Limited
Date of Commencement of CIRP: 28-05-2024
List of Creditors as on: 02-09-2024

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	ESIC	State Government	11-06-2024	2,08,143.00	-	statutory dues	NA	No	No	No	0	0	2,08,143.00	-	The employees for whom the ESIC has submitted its claim have left the organisation in 2018 itself whereas the claim period is from 05/2019 to 05/2024.
2	EPFO	Central Government	26-06-2024	2,44,360.00	2,44,360.00	statutory dues	NA	No	No	No	0	0	0	-	
3	CBIC (Central Board of Excise and Customs)	Central Government	11-07-2024	34,87,19,677.00	34,19,75,399.00	statutory dues	NA	No	No	No	0	0	67,44,278.00	-	The Order No.23/2024-25 ST ND-8 dt.30.05.2024 is not admitted since, the date of the order is subsequent to the order of commencement of CIRP.
Total				34,91,72,180.00	34,22,19,759.00		-	-	-	-	-	-	69,52,421.00	-	